

In the Central Administrative Tribunal  
Calcutta Bench

No.OA 269 of 1997

Present : Hon'ble Mr. D. Furkayastha, Judicial Member

Majhi Bhagat

- VS -

N.F. Railway

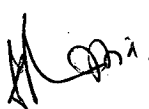
For the Applicant : None

For the Respondents: None

Date of Judgement : 13-01-1999

ORDER

None appears on behalf of the applicant as well as on behalf of the respondents. It is found from the Order Sheet that on last seven consecutive dates none appeared on behalf of the applicant. So, the application is dismissed for default.

  
( D. Furkayastha )  
Member (J)